

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 6294
TO BE ANSWERED ON 05.04.2018

ROAD CONSTRUCTION UNDER PMGSY

6294. SHRI PARTHA PRATIM RAY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the length of the roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years throughout the country including West Bengal;
- (b) the number of villages yet to be connected with roads, State-wise; and
- (c) the action plan of the Government for connecting all the villages in the country including West Bengal under the said scheme?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The objective of Pradhan Mantri Gram Sadak Yojana (PMGSY) is to provide connectivity by way of all-weather road to eligible unconnected rural habitations. The details of the length of the road constructed during the last three years throughout the country including the West Bengal are as per **Annexure-I**.

(b): The unit of the PMGSY programme is a habitation and not a village. The total number of habitations sanctioned, cleared and yet to be connected State-wise are as per **Annexure-II**.

(c): The Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, formulated an Action Plan to complete the connectivity mandate of the balance eligible habitations under PMGSY by March, 2019, for all the States including West Bengal.

Annexure-I**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 6294 due for 05.04.2018****Road Length (km)constructed during 2014-15, 2015-16 and 2016-17 under PMGSY**

#	State(s)	2014-15	2015-16	2016-17
1	2	3	4	5
1	Andhra Pradesh	595.13	849.73	733.55
2	Arunachal Pradesh	546.58	512.67	1360.51
3	Assam	869.81	477.63	929.52
4	Bihar	3631.92	3730.08	6601.62
5	Chhattisgarh	2648.14	1859.48	1019.57
6	Goa	0.00	0.00	0.00
7	Gujarat	1892.16	1670.68	211.88
8	Haryana	633.39	318.99	62.85
9	Himachal Pradesh	484.96	755.31	1429.27
10	Jammu & Kashmir	934.66	488.11	1785.16
11	Jharkhand	1750.32	1346.24	3119.52
12	Karnataka	627.68	831.23	897.09
13	Kerala	345.74	363.94	314.33
14	Madhya Pradesh	5180.92	4453.23	5081.97
15	Maharashtra	499.97	892.13	2000.70
16	Manipur	300.01	543.82	1485.85
17	Meghalaya	44.59	193.29	368.87
18	Mizoram	48.60	136.54	298.08
19	Nagaland	215.30	129.00	395.00
20	Odisha	3842.68	3779.98	5796.93
21	Punjab	737.46	545.00	586.53
22	Rajasthan	3233.33	2420.75	3110.10
23	Sikkim	120.92	344.50	247.42
24	Tamil Nadu	1965.28	318.38	883.19
25	Tripura	239.42	352.12	405.62
26	Uttar Pradesh	2000.34	5032.15	3,095.25
27	Uttarakhand	714.62	1191.06	1,989.32
28	West Bengal	2232.88	2398.48	2825.53
29	Telangana	0	514.83	408.64
Total		36336.81	36449.33	47447.00

Annexure-II

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 6294 due for
05.04.2018**

Details of habitations covered and yet to be covered under PMGSY

Sl.No	State (s)	Total Eligible under PMGSY	Habitations cleared	Habitations connected	Habitations yet to be covered
1	2	3	4	5	6
1	Andhra Pradesh	4819	1161	1059	102
2	Telangana		776	608	168
3	Arunachal Pradesh	931	410	368	42
4	Assam	12205	13045	9387	3658
5	Bihar	24804	31427	21182	10245
6	Chhattisgarh	10763	10114	8769	1345
7	Goa	20	2	2	0
8	Gujarat	3387	3064	3021	43
9	Haryana	1	1	1	0
10	Himachal Pradesh	3725	2440	2143	297
11	Jammu & Kashmir	3892	2297	1480	817
12	Jharkhand	11613	9571	7790	1781
13	Karnataka	1766	297	296	1
14	Kerala	435	435	380	55
15	Madhya Pradesh	21168	18308	15890	2418
16	Maharashtra	2159	1365	1282	83
17	Manipur	1023	658	472	186
18	Meghalaya	793	498	243	255
19	Mizoram	246	201	157	44
20	Nagaland	191	97	94	3
21	Odisha	22211	15111	13059	2052
22	Punjab	441	390	390	0
23	Rajasthan	16801	16229	13734	2495
24	Sikkim	366	369	283	86
25	Tamil Nadu	2203	1986	1979	7
26	Tripura	1731	1898	1787	111
27	Uttar Pradesh	13984	11623	11228	395
28	Uttarakhand	2684	1541	1011	530
29	West Bengal	13822	18115	12320	5795
	Total	178184	163429	130415	33014